GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5058 ANSWERED ON:13.08.2014 FREE AND COMPULSORY EDUCATION Rathwa Shri Ramsinh Patalyabhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some State Governments including Gujarat have urged the Union Government for declaring the provision of free and compulsory education under the RTE Act, 2009 as a National project;

(b) if so, the details thereof, State-wise;

(c) the action taken /proposed to be taken by the Union Government in this regard; and

(d) the manner in which the Government proposes to share financial burden arising out of the provisions of the RTE Act with the States since these are not included under the SSA funding?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): The Sarva Shiksha Abhiyan (SSA) is a centrally sponsored scheme to help States implement the objectives of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. As per Section 7 of the RTE Act, the Central and State Governments have concurrent responsibility for providing funds for implementation of the provision of the Act. The SSA programme has been aligned to be in sync with the RTE Act, 2009.

The fund sharing pattern between Centre and States is in the ratio of 65:35 except for the North Eastern States where it is 90:10. The 13th Finance Commission has also approved a grant of Rs. 24,068 crores to the States over a five year period to support funding requirements of the RTE Act.

Funds released to States/UTs since the enactment of the RTE Act 2009, under the SSA programme are at Annexure.